## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

## ORDER SHEET

APPLICATION NO OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

10/4/97

Mry.J.K.Kaushik.counsel for the applicant. Mr.Vineet Mathur, counsel for the respondents.

Heard the learned counsel for the parties.

The learned counsel for applicant wants to withdraws the present Application in view of the Communication dated 1/4.10.1996 and wishes to file a representation to the respondents informing them about is difficulties and problems in the matter.

The application is an allowed tobe withdrawn by the applicant. The same is dismissed as having been withdrawn. However, the applicant will make a representation to the concerned authorities, as aforesaid, and the respondents shall decide the same by a speaking order within a period of two months.

No order as to costs.

)) M (A.K.MISRA) Member(J)

មិន គឺ ១៤៤ ១,០១០ បែន ១៤៤ ១៤៤ ដែនទទួល ខែសាសន្ន ១៤៤ .......វង្សិស្ស

Some Mester

Contratory or 15th 102

Section officer (Record)

2V